

भारतीय गैर न्यायिक

दस  
रुपये  
रु.10



TEN  
RUPEES  
Rs.10

INDIA NON JUDICIAL

पश्चिमवङ्ग पश्चिम बंगाल WEST BENGAL

09AC 716284

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 72/2025/EZ

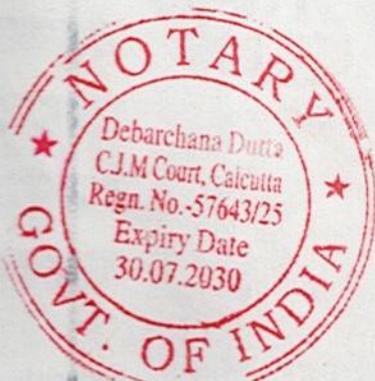
IN THE MATTER OF

PRAKASH DAS Applicant

VERSUS

THE STATE OF WEST BENGAL AND OTHERS  
RESPONDENTS

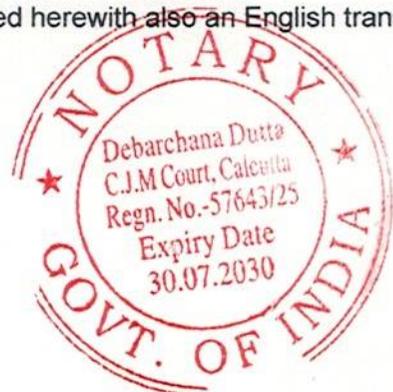
THIS AFFIDAVIT FILED BY THE RESPONDENT NUMBER-9,  
NAMED PRAVASH DAS ALIAS PRAVASH KUMAR DAS S/O  
ATUL KRISHNA DAS RESIDENT OF VILLAGE- PANAGARH  
GRAM, P.O. PANAGARH BAZAR, P.S. KANKSA, DISTRICT-  
PASCHIM BARDHAMAN, PIN-713148, WEST BENGAL



THIS AFFIDAVIT FILED BY PRAVASH KUMAR DAS BY HIMSELF ON BEHALF OF  
RESPONDENT NUMBER-9

I, Pravash Das alias Pravash Kumar Das S/O Atul Krishna Das age 64 years by faith Hindu and occupation photography, residing at Village-Panagarh Gram, Post-Panagarh Bazar, P.S. Kanksa, District- Pashim Bardhaman, PIN-713148, West Bengal.

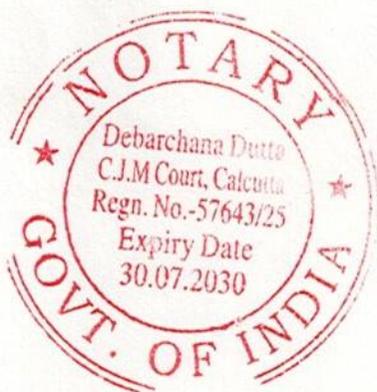
1. That, I am Pravash Kumar Das, the respondent number is -9 as mentioned in the original application vide number 72 / 2025 / EZ, one of the partners of a pond situated in the village of Prayagpur and Mouza- Prayagpur under P.S. Kanksa Block-Kanksa, J.L. No-88, Khaitan No- 1056 and plot No-523, Gram Panchayet-Trilokchandrapur, Dist- Paschim Bardhaman. PIN-713148.
2. That, it is perfect information that a multi-storeyed building is constructing at Mouza and village- Prayagpur, L.R. Plot No- 523, J.L. No-88 since last few months and presently almost finished without any interruption, in the open day light and the place is not any remote area it's just beside the N.H. 19 but I am the respondent number -9 never involved with illegal waterbody filling or construction of the said building in the said pond. If the most respected N.G,T arrange an investigation about the construction then must be open a clear picture who are built the multi-stories building or who were filled up waterbody illegally of said pond.
3. That, the above mentioned pond located at village and Mouza Prayagpur, L. R. Plot number 523, J.L.No-88 as per L.R. record still now recorded of my part as pond (PUKUR) therefore no question arising that I am involved with the construction of the said building or illegally waterbody fillings.
4. That, in the very begging of illegal filling of the waterbodies of the said pond located at village Prayagpur, Mouza- Prayagpur, Plot No-523, J.L. No-88 I have physically submitted a written complaint immediately to the appropriate authority i.e. B.L.L & R.O, Kanksa and the complaint letter has been received by the said office on 25.11.2016 the photocopy of compliant is attached herewith also an English translate



copy. I don't know who were involved in this illegal filling of waterbody of the said pond because it was happened in dark time in the night.

5. That, after five years on 07.06.2021 when I watched further tried to illegal fillings of waterbody in the same pond by who or whom, I was again made another written complaint to the B.L.L.R.O. office, Kanksa block sent by the registered post on the same day that is on 07.06.2021. I have mentioned in the last submitted affidavit and scanned copy also were attached my last affidavit to the N.G.T, Kolkata.
6. That, it is proved that I, Pravash Kumar Das respondent number is 9 not involved with this illegal filling of waterbody of the pond situated in the village of Prayagpur, Mouza- Prayagpur, Plot number-523, J.L.No- 88 and construction of multi-storied building because carrying by myself an important information that this in this time when the world suffering from global warming and climate change, is one of the important thing to save the world need to preserving ponds, lakes or any kind of waterbodies.

Pravash Das  
05.02.2026  
PRAVASH DAS  
Deponent



Solemnly Affirmed & Declared Before  
me on Identification of Ld. Advocate

*Dutta.*

DEBARCHANA DUTTA  
NOTARY, GOVT. OF INDIA  
REGN NO. 57643/25  
C.J.M COURT, CALCUTTA

02 FEB 2026

(Live Data As on 04/09/2018, 16:34:58)

J.L. No. 088 P.S. : Kanksa

4

Plot No.	Classification	Total Area of the Plot (Acre)	Plot Map
523	Pond	0.99	

Khatian	Owner Name	Father/Husband	Share	Share Area (Acre)	Remarks
1051	Madina Khatun	Abdul Ajeje	0.0469	0.0800	Nil
✓1056	Pravash Kumar Das	Atul Krishna Das	0.1000	0.1000	Nil
1388	Gurugoti Das	Korunamoy Das	0.1250	0.0800	Nil
1458	Munir Ahammad Sekh	Najar Mohammad	0.0820	0.0500	Nil
1475	Sahida Bibi Kaium	Mahammad	0.0391	0.0400	Nil
1506	Basir Ahamed	Najar Mahammad	0.0506	0.0500	Nil
1553	Sagir Ahammad	Najar	0.0293	0.0300	Nil
1554	Hakikkul Nesa Bibi	Sagir	0.0099	0.0100	Nil
1555	Mohammad Safick	Sagir	0.0304	0.0300	Nil
1951	Banshidhar Das	Habu	0.0833	0.0800	Nil
1952	Suryanarayan Das	Laxminarayan Das	0.0833	0.0800	Nil
1954	Satyanarayan Das	Laxminarayan Das	0.0833	0.0800	Nil
2247	Anoara Begum	Md. Tahir	0.5000	0.0500	Nil
2400	Sakina Begum	Md. Rahamatulla	0.0250	0.0300	Nil
2401	Md. Nijamotulla	Rahamatulla	0.0250	0.0200	Nil
2402	Md. Sahematulla Khan	Md. Rahamatulla	0.0250	0.0300	Nil
2403	Md. Sumiyantulla Khan	Md. Rahamatulla	0.0250	0.0200	Nil

Government of West Bengal

Land &amp; Land Reforms Department

Plot information

District: Pachim Burdwan

Block: Kanksa

Mouza: Prayagpur

J.L. No. 088

Police Station: Kanksa

Dag No. 523

Class: Pond

Land Area: 0.99

Earlier Dag No. 523

Khatian	Class	Area	Area Measurement	Owner Details
1051	Pond/Water Body	0.0469	0.08	Madina Khatun, W/o Abdul Ajez
✓1056	Pond/Water Body	0.1000	0.10	Pravash Kumar Das, S/O- Late Atul Krishna Das
1388	Land	0.1250	0.08	Gurugoti Das, S/O- Korunamoy Das
1458	Pond/Water Body	0.0820	0.05	Munir Ahammad Sekh, S/O- Najar Mohammad
1475	Pond/Water Body	0.0032	0.00	Sahida Bibi, W/O- Mahammad Kaium Ansary
1506	Pond/Water Body	0.0001	0.00	Basir Ahamed, S/O- Najar Mahammad
1553	Pond/Water Body	0.0293	0.03	Sagir Ahammad, S/O- Najar Muhhamad
1554	Pond/Water Body	0.0099	0.01	Hakikkul Nesa Bibi, W/O- Sagir,
1951	Land	0.0003	0.00	Banshidhar Das, S/O- Habu
1952	Land	0.0025	0.00	Suryanarayan Das, S/O-Laxminarayan Das
1954	Land	0.0833	0.08	Styanarayan Das, S/O- Laxminaran Das
2400	Pond/Water Body	0.0250	0.03	Sakina Begam, W/O- Md. Rahamatulla,
2801	Pond/Water Body	0.0250	0.02	Md. Nijamotulla, S/O- Rahamatulla,

To  
The B.L.L.R.O  
KANKSA BLOCK  
P.O. Panagarh Burdwan  
Dist. - Burdwan

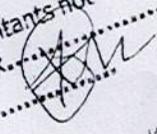
ଆନୁରୋଧ କରାଯାଏ, ବିଧି-ଆବେଦନ ପୂର୍ବକ ଚୋର

ଆମର ବିଭାଗ-ମିଳିତରୁ ଏହି ପଦ  
ପ୍ରାଧିକାରୀ-ଆବେଦନ କରାଯାଇ ଥିବା ଅନୁସାରେ  
ପୂର୍ବକରୁ ମାଧ୍ୟମ ମାଧ୍ୟମରେ । ଯଦି ଏହି ଆବେଦନ  
ଅନୁସାରେ ମାଧ୍ୟମରେ ଏହି ପୂର୍ବକରୁ ଚୋର ଚୋର  
କିମ୍ପାରେ ଏହି ଅବସ୍ଥାରେ ଥିବା ଚୋର ।  
ଆମର ଆବେଦନ ଉପରେ ପୂର୍ବକରୁ ଚୋର  
ଆବେଦନ କରାଯାଇ ଏହି ଆବେଦନରେ ଚୋର (ଆବେଦନ)  
ଏହି ଅବସ୍ଥାରେ ଥିବା ।

ମିଳିତ  
ଶ୍ରୀ  
ଆବେଦନ

ମାତ୍ର :- 22/11/2025

ବିଭାଗ - ମିଳିତ - ପାମନା  
କୋ - ପାମନା କରାଯାଇ  
ଆବେଦନ କରାଯାଇ  
ମାତ୍ର - 22/11/2025

Received But Contents not Verified  
Received Clerk.   
Date.....  
25-11-16  
B. L. & L. R. O., Kanksa  
Panagarh-Burdwan

To

The B.L.L.R.O

Kanksa Block

P.O.Panagarh Bazar

Dist- Burdwan.

Sub: Illegal filling of pond

Respected Sir,

I would like to inform you that I am one of the partners of a pond which is situated in the Mouza of Prayagpur and plot number is 513. Today I have seen suddenly that who or by some unauthorised persons filled up the waterbody of the said pond by earth cutting when I going to though the way.

My earnestly request to you that kindly take a legal action to stop further the filling of waterbody of said pond and obliged.

Yours faithfully

S/d PRAVASH DAS

Date: 25.11.2016

Address: Gram- Panagarh

P.O.Panagarh Bazar

Dist- Burdwan.

PIN- 713148

Received But Contants not Verified

Received Clerk .... (Signature)

Date.....25.11.16

B.L. & L.R.O., Kanksa

Panagarh-Burdwan



**BY REGD POST**

To

Date: 07.06.2021

The B L L R O

Kanksa Block

P.O. Panagarh Bazar

Dist- Burdwan.

PIN- 713148

**Sub: Illegal filling pond**

Respected Sir

My earnestly request to you it that I am a partner of a pond situated in Mouza Prayagpur, plot number is 523. I have seen suddenly when I going to Panagarh market in the morning time that the who or by whom huge earth cutting lying in the pond.

It is my hearty request to you that kindly take a necessary legal action to stop further filling of said pond.

Yours faithfully

S/d Pravash Das

Address:

Villlage- Panagarh Gram

P.O.Panagarh Bazar

P.O.Panagarh Bazar

Dist: Burdwan.

PIN- 713148